OFFICE OF THE DISTRICT & SESSIONS JUDGE NEW DELHI DISTRICT: PATIALA HOUSE COURTS: NEW DELHI

<u>O R D E R</u>

In partial modification to earlier order no. 10172-252/Admn./Committee/D&SJ/NDD/2022 dated 28.04.2022, the following Committee at New Delhi District, Patiala House Courts Complex is hereby re-constituted, consisting of the following Judicial Officers/Members, with immediate effect :

S. No.	Name of the Committee	Name of the Judicial Officer/Member	Designated As
,	Grievance Redressal Committee	Sh. Harish Dudani, Ld. Principal Judge, Family Court	Chairperson
		Sh. Ajay Kumar Jain, Ld. Spl Judge (NDPS Act)	Member
		Ms. Neha Gupta Singh, Ld. SCJ-cum-RC	Member
		Ms. Nabeela Wali, Ld. ACMM-01	Member
		Sh. Ajay Narwal, Ld. MM-01	Member
		Ms. Jyoti Gupta, SJA	Member
		(Branch Incharge–Sh. Chandra Singh Rawat) Ms. Dhaneshwari, JA, (Dealing Assistant)	

Note: 1. The Branch Incharge concerned shall ensure that the files of the aforesaid Committee iss presented before the Ld. Chairperson or Member(s) as and when required. In case, The Branch Incharge happens to be on leave, the Dealing Official of the said branch shall present the file so required, till further orders.

2. The Chairperson is requested to get minutes of meeting prepared by his own Sr. P.A/P.A posted in his court.

mesh Sharma) (Dh Principal Instrict & Sessions Judge New Delhi District, Parala House Courts, New Delhi.

Dated

No. 17783-863 Admn./Committee/Pr.D&SJ/NDD/2022

Copy forwarded for information to :

1. The Registrar General, Hon'ble High Court of Delhi.

2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

3. The Principal Judge/Judge, Family Court, New Delhi District, New Delhi.

4. The Judge Incharge, Mediation Centre, New Delhi District, PHC, ND.

5.All the Judicial Officers, New Delhi District, New Delhi.

6.All the Members concerned.

7. The Superintendent, NDDLSA, New Delhi District, PHC.

8.All the Branches Incharge New Delhi District, PHC, ND.

9.P.S. to the undersigned.

10. The APRO, New Delhi District, PHC, ND.

H.Website Committee (Hindi & English), THC, Delhi.

12. The District System Administrator, NDD to upload the same on the website of this District.

13. The Care Taker, Care Taking Branch, NDD to display on notice board.

14. The Dealing Assistant R&I Section, NDD to upload on LAYERS.

Principal District & Sessions Judge New Delli pristrict, Patiala House Courts, New Delhi